

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 1925
ANSWERED ON 28.07.2016

IRRIGATION FACILITIES IN DESERT PRONE AREAS

1925. SHRI SUMEDHANAND SARSWATI
SHRIMATI SANTOSH AHLAWAT

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the Government proposes to arrest the marching of the desert and provide sustainable livelihood by providing irrigation facilities on priority basis in desert prone areas of the country; and
- (b) if so, the details thereof and the reasons for not treating the projects of Desert Development Programme (DDP) areas at par with projects of special category States in term of providing grants to the tune of 90 per cent?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION
(DR. SANJEEV KUMAR BALYAN)

(a) & (b) Water Resources Projects are planned, funded, executed and maintained by the State Governments themselves as per their own resources and priority. In order to supplement the efforts of the State Governments, Government of India provides technical and financial assistance to State Governments to encourage sustainable development and efficient management of water resources through various schemes and programmes such as Accelerated Irrigation Benefits Programme (AIBP); and scheme of Repair, Renovation and Restoration (RRR) of water bodies etc. Central assistance (CA) is provided to various states in the country including those having Desert areas as per the guidelines of the scheme.

Ministry of Finance has decided the funding ratio for 8 NE- States and 3 Himalayan States as 90:10 and for other areas maximum funding ratio is 60:40. Accordingly, the funding ratio of new projects under Desert Development Programme (DDP) has been kept 60:40 under AIBP scheme.
